

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.179/2019

Date of Decision: 12<sup>th</sup> March, 2019

**CORAM: R. VIJAYKUMAR, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)**

## VERSUS

1. Union of India  
Secretary, Ministry of Defence,  
South Block, New Delhi - 110 011.
2. Director (Engr Eqpt)  
Room No.19 B1  
IHQ/MOD (Army), Dte of Indigenization  
MOG Branch/DGEME  
Wing-5, 2<sup>nd</sup> Floor, West Block-III,  
R K Puram, New Delhi - 110 066.
3. Office In Charge (Col. Madhusudan)  
DSW(EE)  
C/o 512 Army Base Workshop  
Kirkee - 411 003.
4. Regional Transport Officer  
RTO  
39, Dr. Ambedkar Road,  
Near Sangam Bridge  
Pune - 01.
5. Office In Charge  
Regional Transport Officer  
Hyderabad North Zone,  
Secunderabad - 500 003.
6. Ashok Namdeo Patil  
DSW (EE)

S 12 Army Base Workshop,  
Kirkee - 411 003. . .

**Respondents**

**ORDER (ORAL)**

**PER: R. VIJAYKUMAR, MEMBER (A)**

The applicant had applied against the post of Civilian Motor Driver in unreserved category and Respondent No.3 selected another candidate, who has been cited as respondent No.6. The applicant has challenged the selection and has made a representation claiming malpractice in his letter dated 26.06.2018 addressed to respondent Nos.2 and 3 and no reply has been received so far.

**2.** In the circumstances, it is appropriate to direct respondents Nos.2 & 3 to consider the representation of the applicant and to pass a reasoned and speaking order within six weeks of receipt of a certified copy of these orders and to communicate these orders to the applicant within two weeks thereafter.

**3.** This Original Application is disposed of with the above terms without any order as to costs.

(Ravinder Kaur)  
Member (J)

(R. Vijaykumar)  
Member (A)

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